

officers, one from the Ministry and the other from the Directorate General, All India Radio, to talk to the representatives of the Association with a view to arriving at a settlement.

795 and 797 [Transferred to the 22nd August, 1978].

Manufacture of thin ball bearings

*798. DR. BHAI MAHAVIR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to issue any letter of intent/industrial licence to Shri T. S. Srinivasan, Chairman and Managing Director of M/s. Sundaram Clayton Limited, Madras, a company belonging to the large industrial house, for manufacture of thin ball bearings;

(b) whether it is a fact that the application of this company rejected in March, 1976 is being reviewed for the purpose;

(c) whether it is also a fact that this letter of intent/industrial licence is being issued in contravention of Government's declared policy to encourage small/medium/joint sector entrepreneurs as the applications of medium scale/joint sector undertakings which were filed earlier than the application of Shri T. S. Srinivasan have been kept pending; and

(d) if so, what are the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (d) After a recent review of the Bimetal Bearing Industry and reconsideration of cases for location of these industries in backward areas, the application of Shri T. S. Srinivasan was considered for recommendation by LC-cum-MRTP Committee. Whether the applicant belongs to a large house or not has not been decided. Final decision on the proposal for recommending letter of intent in his favour has not been taken.

Commission on reforms in the Police, Administration

*799. SHRI MAHADEO PRASAD

VARMA:

SHRI R. NARASIMHA

REDDY:

SHRI C. D. NATARAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a Commission has been appointed to study and report on the reforms in the police administration; and

(b) whether the commission has submitted its report to Government; if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) It will be some time before the Commission would be able to formulate its report and recommendations and consequently the question of giving details does not arise.

Representation of Small Papers in the Press Commission

*800. SHRI DEVENDRA NATH

DWIVEDI:

SHRI BIPINPAL DAS:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received any representation from the All India Small and Medium Newspapers Association urging representation to small newspapers on the Press Commission; and

(b) if so, what is Government's decision thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAKH. ADVANI): (a) Yes, Sir.

(b) The Press Commission has been set up with great care and consists